

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
15-07-2024 AT 10:30 AM**

CP No.131/130/HDB/2019
u/s. 130 Companies Act, 2013

IN THE MATTER OF:

Dr. BVS Lakshmi

...Petitioner

AND

Geometrix Laser Solutions Pvt Ltd & another

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Senior Counsel Mr Avinash Desai, for petitioner present through Video Conference.

Learned counsel Mr Amir Bavani, for Respondent Nos 1,2,4,5 and 6 present physically.

Learned Counsel Mr Naresh Kumar Sangam, for Respondent No.7 present physically.

Learned proxy counsel for Respondent No.8 present physically.

Heard learned counsel for Respondent Nos 1,2,4,5 and 6.

For hearing the other respondents if any and for rejoinder submissions by the Petitioner as a last chance. Matter adjourned to 08.08.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)